

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 118**  
**143(ND)/2013**

**IN THE MATTER OF:**

Rockman Advertising and Marketing India Pvt. Ltd. & ors.	...	Applicant/Petitioner
Vs		
M/s. Sharp Eye Advertising Pvt. Ltd.	...	Respondent

**Order under Section 397/398.**

**Order delivered on 14.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Vasu Bhushan Advocate
For the Respondent	:	Mr. Sushma Singh, Advocate

**ORDER**

List the matter for further consideration on 26.08.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**